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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 05-09-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/93/IB/2018
PETITION NUMBER : CP/540/ (IB)/2017
NAME OF THE PETITIONER(S) : KOTAK MAHINDRA BANK
NAME OF THE RESPONDENT(S) : LAKSHMI VILAS BANK & 3 ORS
UNDER SECTION : 47

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

	<i>Atth-R</i> for [K. Hanoj Menon]	<i>Attorn for</i> Kotak Mahindra Bank	<i>Atth-R</i>
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2. *V. Kamala Kumar* Counsel for COC *Atth-R*
for V. Kamala Kumar

(11)

CA/93/IB/2018 IN CP/540/IB/2017

ORDER

Counsel for the Applicant (Kotak Mahindra Bank) present. Counsel for COC present. Since the Applicant (Kotak Mahindra Bank) has withdrawn CA/6/IB/2018, the CA/93/IB/2018 is disposed of as closed.

-s d/-
(S VIJAYARAGHAVAN)
Member (Technical)

-s d/-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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